

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)


NO.K-13018/03/2018-US.II  
GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
(DEPARTMENT OF JUSTICE)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 24<sup>th</sup> October, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Ajjikuttira Somaiah Bopanna, Judge of the Karnataka High Court, to be the Chief Justice of the Gauhati High Court with effect from the date he assumes charge of his office.

  
24/10/2018

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tel: 2338 3037

To

The Manager,  
Government of India Press,  
Faridabad.

No. K.13018/03/2018-US.II

Dated 24.10.2018.

Copy to:-

- 1 Shri Justice Ajjikuttira Somaiah Bopanna, Judge, Karnataka High Court, Bangalore.
- 2 The Secretary to the Governor of Karnataka, Bangalore.
- 3 The Secretary to the Chief Minister, Karnataka, Bangalore
- 4 The Secretary to Chief Justice, Karnataka High Court, Bangalore.
- 5 The Chief Secretary, Government of Karnataka, Bangalore
- 6 The Registrar General, Karnataka High Court, Bangalore.
- 7 The Accountant General, Karnataka, Bangalore
- 8 The Secretary to Governor of Assam, Guwahati.
- 9 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 10 The Secretary to Governor of Mizoram, Aizawl
- 11 The Secretary to Governor of Nagaland, Kohima.
- 12 The Secretary to Chief Minister of Assam, Guwahati.
- 13 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 14 The Secretary to Chief Minister of Mizoram, Aizawl.
- 15 The Secretary to Chief Minister of Nagaland, Kohima.
- 16 The Secretary to the Acting Chief Justice, Gauhati High Court, Guwahati.
- 17 The Chief Secretary, Government of Assam, Guwahati.
- 18 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 19 The Chief Secretary, Government of Mizoram, Aizawl.
- 20 The Chief Secretary, Government of Nagaland, Kohima.
- 21 The Registrar General, Gauhati High Court, Guwahati.
- 22 The President's Secretariat, (CA.II Section), New Delhi
- 23 PS to Principal Secretary to the Prime Minister, New Delhi.
- 24 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 25 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/US.I/S.O.(Desk).
- 26 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 23382978